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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ RFA(OS)(COMM) 35/2019
CM APPL. 40896/2019 (stay)
CM APPL. 40897/2019 (delay in re-filing)
M/S R S SALES CORPORATION Appellant
Represented by: Mr. B.P. Singh, Mr. Shakti Singh
Dhakray, Advs.

versus

ADITYA BIRLA NUVO LTD & ORS Respondent
Represented by:

CORAM:
HON'BLE MS. JUSTICE MUKTA GUPTA
HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

ORDER
29.04.2022

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1. Issue fresh notice to the respondents on the appellant taking steps through e-mail/SMS/Whatsapp/speed post/courier returnable before this Court on 20th September, 2022.
2. Order be uploaded on the website of this Court.

MUKTA GUPTA, J.

NEENA BANSAL KRISHNA, J.

APRIL 29, 2022
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